

25-09-2026

Public Announcement

Business line - Kerala
Edition

(English newspaper)

Malayalam daily
(Malayalam newspaper)

Trivandrum, Kottayam

Ernakulam / Kochi
and Thiruvananthapuram



FORM A - PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
TONICO MEDIA PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate person	TONICO MEDIA PRIVATE LIMITED
2.	Date of incorporation of corporate person	06/07/2000
3.	Authority under which corporate person is incorporated / registered	Registrar of Companies, Kerala and Lakshadweep under the Companies Act, 1956/2013
4.	Corporate Identity No. / Limited Liability Identity Number of corporate person	U72200KL2000PTC014058
5.	Address of the registered office and principal office (if any) of corporate person	First Floor, Josco Corporate Office, Karumakkattu Arcade, Door No. VII/376-Q-T, Seaport Air Port Road, Emakulam, Kochi, Kerala, India, 682030
6.	Liquidation commencement date of corporate person	23.09.2026
7.	Name, Address, E-mail Address, Telephone number and the Registration number of the Liquidator	Rajmohan R, Insolvency Professional (IBBI/IPA-001/IP-P-02331/2020-2021/13517) AFA Valid 30.06.2027 ADDRESS: - Rajbhavan, Krishnapuram St No 6, HS 175A & 514-12/1, Ollukkara, Thrissur- 680655. EMAIL: fcarajmohan@gmail.com Mobile: 9946823989
8.	Last date for submission of claims	23.10.2026

Notice is hereby given that the **TONICO MEDIA PRIVATE LIMITED** has commenced voluntary liquidation on 23.09.2026

The stakeholders of **TONICO MEDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 23.10.2026 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: THRISSUR

CA Rajmohan R (-Sd-)

Date: 24.09.2026

Name and Signature of the Liquidator:

(IBBI/IPA-001/IP-P-02331/2020-2021/13517) AFA Valid up to 30.06.2027

